

Annexure – 7

Name of the corporate debtor: M/s Oren Hydrocarbons Private Limited; Date of commencement of CIRP: 24.02.2021 Order received on 09.03.2021; List of creditors as on: 10.04.2021

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Employee' Provident Fund Organisation- Chennai	Central Government	NA	25.03.2021	5449420	5449420	Unsecured	NA	NA	No	NA	0	0	0	0	
2	Office of the Assistant Commissioner of Central Tax, CGST. Kadapa Division	Central Government	NA	30.03.2021	126464	126464	Unsecured	NA	NA	No	NA	0	0	0	0	
3	Commercial Tax Officer, Rajampet Circle, Andhra, D. Babu Rao	Central Government	NA	25.03.2021	2277044	2277044	Unsecured	NA	NA	No	NA	0	0	0	0	